

**THE HIGH COURT OF MEGHALAYA  
SHILLONG**

**NOTIFICATION**

No. HCM. II/105/2013/\_\_\_\_\_

Dated, Shillong the \_\_\_\_ May, 2015.

The High Court of Meghalaya, pursuant to its Full Court Meeting held on 21<sup>st</sup> May, 2015, and in exercise of its powers under Rule 7 (C) (15) of Chapter II (Powers and duties of the Registrar General and Administrative Business of the Court) is pleased to amend Schedule – I High Court Subordinate Service (Class - IV ) (Driver) of the said Rules and the same shall now be read as follows:-

**High Court Subordinate Service (Class - IV )**

Sl. No.	Name of Post	No. of Posts Sanctioned	Mode of Appointment
3	Driver	8	By direct recruitment <u>For Direct Recruitment</u> Class-IX Passed from a recognized School / Institution with 3 (Three) years experience

By Order,

**REGISTRAR GENERAL**

**Memo No. HCM. II/105/2013/1442A** Dated, Shillong the 22<sup>nd</sup> May, 2015.  
**Copy to :-**

1. The Secretary to the Government of Meghalaya, Law Department, Shillong.
2. The Director Printing and Stationery, Meghalaya Government Press with a request to publish this notification in the next issue of the Gazette.
3. The Joint Registrar – cum – Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
4. The Joint Registrar – cum – OSD in the Hon'ble Chief Justice's Secretariat, High Court of Meghalaya, Shillong.
5. The Deputy Registrar, High Court of Meghalaya, Shillong.
6. The Assistant Registrar (Judl), High Court of Meghalaya, Shillong.
7. The Librarian – cum – Research Officers, High Court of Meghalaya, Shillong, for necessary action.
8. The Private Secretary to Hon'ble Mr. Justice T. Nandakumar Singh, High Court of Meghalaya, Shillong.
9. The Private Secretary to Hon'ble Mr. Justice Sudip Ranjan Sen, High Court of Meghalaya, Shillong.
10. The System Analyst, High Court of Meghalaya, Shillong for uploading this Notification in the Official Website.
11. Office File.

**REGISTRAR GENERAL**